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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2019-2020)

Shri Shyam Singh Yadav

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kusal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary
5. Shri K.P. Kashyap - Assistant Committee Officer

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Forty Sixth Report (16th Lok Sabha) which was presented to Lok Sabha on 12.02.2019.

2. The Forty Sixth Report dealt with delay in laying of the Annual Reports and Audited Accounts of National Institute of Pharmaceutical Education & Research (NIPER), Mohali. In all, the Committee made 03 Observations/Recommendations in the Report. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the Forty Sixth Report (16th Lok Sabha) is given in Appendix.

3. **The Committee in their Forty Sixth Report had pointed out the failure of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) in timely laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research(NIPER), Mohali for the years 2014--15 to 2016-17. The Ministry have accepted that the delay has been occurred due to delay in constituted of Board of Governors. The Committee have also been informed that NIPER will take all possible steps for completing the work within the stipulated period in future. However, the scrutiny of papers laid reveals that the Annual Reports and Audited Accounts of NIPER for the year 2017-18 laid on the Table of the House on 03.12.2019 with delay 11 months. Further, the Annual Report and Audited Accounts for the year 2018-19 have not been laid yet. Evidently, no effective corrective measures have been undertaken by the Ministry to check the delays. The Committee express displeasure on the state of affairs and direct the Ministry to devise a proper Action Plan for timely laying of these documents and apprise the Committee of the same within 03 months. The pending documents of NIPER should be laid at the earliest and for the succeeding years within the stipulated time frame.**

NEW DELHI
_____, 2020
_____,1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

APPENDIX – I

(Vide Para 2 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR FORTY SIXTH REPORT (16TH LOK SABHA)

National Institute of Pharmaceutical Education & Research (NIPER), Mohali

Recommendation (Paragraph No. 12)

The Committee note that there have been inordinate delays of 07 and 19 months in laying of the Annual Report and Audited Accounts of the NIPER, Mohali for the years 2014-15 and 2015-16. During examination, the Committee was apprised by the Secretary that the Board of Governor (BoG) of the Institute was constituted on 03.10.2016 and that the Audit Certification of the Accounts of NIPER could be taken up only after receiving the accounts duly approved by the BoG. The Committee observed that only Audited Accounts of NIPER, Mohali for the year 2014-15 and 2015-16 were laid on the Table of the House on 25.07.2017, with the delay of about 7 and 19 months respectively. The Committee are of view that had the Ministry/Institute taken proactive measures to convene the BOG meeting on time, such delay could have been avoided. The Committee urge that this should be stream lined to avoid the delay in laying of the documents.

Reply by the Government

Department has noted the advice of the committee and will ensure timely submission of Statement of Annual Accounts along with Annual Report in future in both the Houses of Parliament. Department has recently constituted BoGs of other six NIPERs on 9.3.2019. Presently, all NIPERs have their own BoG. Therefore, there will not be any delay in laying of documents in Parliament in respect of any NIPERs in future.

(F.No. 51016/1/2010-NIPER Dated 22nd May, 2019)

Recommendation (Paragraph No. 13)

The Committee note with concern that NIPER Act provides for laying of only Audited Accounts, not the Annual Report and that the Ministry of Chemicals and Fertilizers (Department of Pharmaceutical) has not taken note of Parliamentary Committees recommendations and provision in GFR for laying of Annual Report and Audited Accounts together on the Table of the House within 9 months of closure of accounting year. The Committee urge the Ministry/Institute to ensure laying of both Annual Report and Audited Accounts on the Table of the House within the stipulated time frame.

Reply of the Government

Since Section 23(4) of NIPER Act, 1998 provided for laying of the Annual Accounts along with audit report only, as such, Annual Reports of respective NIPERs were not laid on the Table of both the Houses of Parliament. As per instructions of the Parliamentary Standing Committee during Oral Evidence held on 6.2.2018, all NIPERs including NIPER Mohali have been directed to lay Statement of Annual Accounts along with Annual Report in Parliament. In future, direction of Parliamentary Standing Committee will be complied in respect of laying of Statement of Annual Accounts along with Annual Report on the Table of both the Houses of Parliament.

(F.No. 51016/1/2010-NIPER Dated 22nd May, 2019)

Recommendation (Paragraph No. 14)

The Committee impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NIPER could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

Reply of the Government

A statement explaining the reasons for delay in laying the Statement of Annual Accounts on the Table of the House is always submitted along with Statement of Annual Accounts with authentication of Hon'ble Minister wherever requested. However, the recommendation of the Committee has been noted for further compliance in future.

**EXTRACTS OF MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04th March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;
- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangathan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

6-16. X X X X X

The Committee then adjourned.
